

**NOTIFICATION No. 194 / 2012**

Ms. M.Mariyayee, formerly Sub Judge, Kuzhithurai, now under compulsory wait, who has been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, Thoothukudi, on deputation basis in G.O.(D) No.290, Municipal Administration and Water Supply (MC-6) Department, dated 09.11.2012, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Thoothukudi, Thoothukudi in the existing vacancy.

Thiru. M.Elangovan, formerly Additional Sub Judge, Kumbakonam, now under compulsory wait, who has been appointed as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore, on deputation basis in G.O.(D) No.290, Municipal Administration and Water Supply (MC-6) Department, dated 09.11.2012, is posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Vellore, Vellore in the existing vacancy.

HIGH COURT, MADRAS  
DATED : 19.11.2012.

Sd/- G.CHOCKALINGAM,  
REGISTRAR GENERAL